

17  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.P. No. 27/14/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2018

Name of the Company: Dharam Mercantile Ltd.

Section of the Companies Act: Section 14 of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1. CS SANAM UMBARGIKAR

PRACTISING  
COMPANY SECRETARY

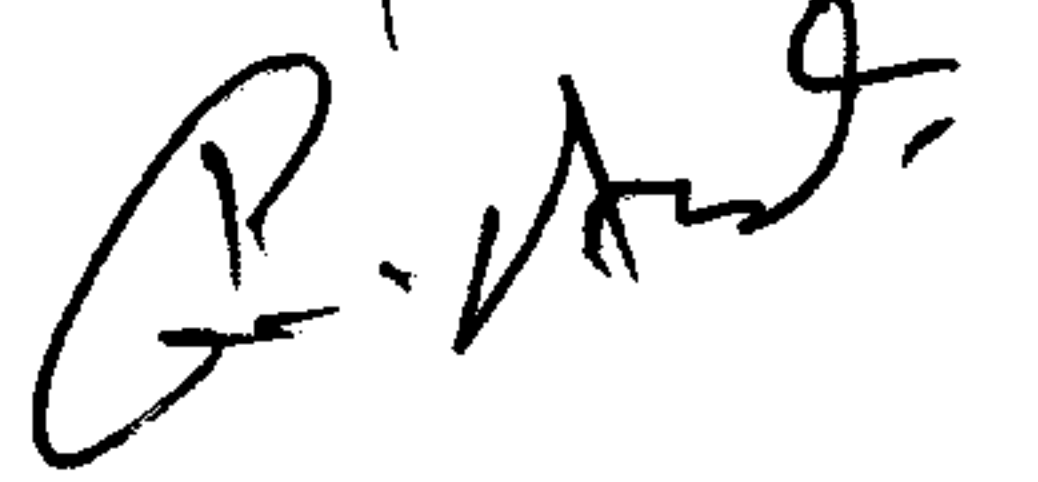
AUTHORISED  
REPRESENTATIVE



2. PATHIK Acharya  
for Devang Vyas.

Ach

for  
Dev.



**ORDER**

PCS Mr. Sanam Umbargikar is present for the Petitioner. Advocate Mr. Pathik Acharya i/b Advocate Mr. Devang Vyas is present for the Respondent.

Heard the arguments of learned PCS for the Petitioner and the learned Counsel for the Respondents.

The order is reserved.



MANORAMA KUMARI  
MEMBER JUDICIAL

Dated this the 17th day of July, 2018.



HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL